

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 241 of 2013**

**Dated: 09<sup>th</sup> May, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**Gujarat State Petronet Ltd.**

**.... Appellant (s)**

**Versus**

**Petroleum & Natural Gas Regulatory Board**

**... Respondent (s)**

Counsel for the Appellant(s) : Mr. Piyush Joshi  
Ms. Sumiti Yadava

Counsel for the Respondent(s): Mr. Ashish Tiwari and  
Ms. Sonali Malhotra  
Ms. Soumi Guha for R-1

**ORDER**

Learned Counsel for the Appellant is filing the Written Submissions today after serving copy on the other side. The Board has not filed the Written Submissions today as they promised, but they undertake to file it on or before 15.05.2014 after serving copy on the other side.

***Judgment is reserved.***

**(Nayan Mani Borah)  
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

Pr

**(Nayan Mani Borah)**  
**Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Pr/kt